## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 147/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

Name of the Company:

Gora Marine Pvt Ltd

V/s.

Big Power Glass India Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. ADITYA SHARMA ADVOCAGE APPLICANT.

2. Dibha B-Malkoum Advocage Respons

## <u>ORDER</u>

Learned Advocate Mr. Aditya Sharma present for Operational Creditor/Petitioner. Learned Advocate Ms. Abha Makwana present for Respondent.

Objections filed by Respondent.

Heard arguments of Learned Counsel for petitioner and Learned Counsel for Respondent.

Order reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of November, 2017.